- (a) the total number of houses allotted under Jawahar Awas Yojana to slum dwellers and the number of houses completed;
 - (b) the details thereof, State-wise and city-wise; and
- (c) whether it is a fact that the number of urban population in India is rising very fast from 2008 and it may cross the World's average in 2030?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) A total number of 1479548 houses have been sanctioned for allotment under Basic Services to the Urban Poor (BSUP) and Integrated Housing and Slum Development Programme (IHSDP) components of the Jawaharlal Nehru National Urban Renewal Mission (JNNURM). 218309 houses have been reported as completed under BSUP and IHSDP by the States.

- (b) The State-wise and city-wise details are in the annexure [See Appendix 219 Annexure No.7].
- (c) The last Census was conducted by the Registrar General of India in 2001. No estimation has been reported by the Registrar General regarding the urban population in 2008, the growth in urban population from 2008 and whether the urban population rise in India will cross the World's average in 2030.

Housing project

- 349. SHRI R.C. SINGH: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:
- (a) whether it is a fact that Government with an estimated cost of Rs. 5,000 crores is going to build houses for low and middle income groups in the country;
- (b) if so, the details of houses that are going to be constructed in the country, with a particular reference to Andhra Pradesh;
 - (c) whether any houses have been earmarked for widows and destitute; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) The scheme of Affordable Housing in Partnership, approved in 2009, with an outlay of Rs. 5000 crores, envisages the construction of one million houses for Economically Weaker Sections (EWS)/Low Income Group (LIG)/Middle Income Group (MIG) category with at least 25% for EWS. The Scheme is a part of the Basic Services to Urban Poor (BSUP) component of Jawaharlal Nehru National Urban Renewal Mission (JNNURM). Under the scheme of Affordable Housing in Partnership an allocation of Rs. 290 Crore has been earmarked for Andhra Pradesh.

(c) and (d) The earmarking of houses for different categories is to be decided at State level.